

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
EAST REGIONAL BENCH : KOLKATA**

Excise Appeal No.75411 of 2014

(Arising out of Order-in-Appeal No.09/RAN/2014 dated 30.01.2014 passed by Commr. (Appeals) of Central Excise & Service Tax, Ranchi)

CCEx. & Service Tax, Ranchi

605, Mahabir Tower, Main Road, Ranchi-834001

Applicant

VERSUS

M/s Shivam Iron & Steel Co. Ltd.

Dukhia Mahadeo Temple Road,
Jambad, P.O.-Udnabad,
Giridih, Jharkhand

Respondent

Appearance:

Shri A.K.Biswas, A.R. for the Appellant

None for the Respondent

CORAM:

HON'BLE SHRI P. ANJANI KUMAR, TECHNICAL MEMBER

HON'BLE SHRI P. DINESHA, JUDICIAL MEMBER

FINAL ORDER NO.76128/2019

DATE OF HEARING : 26.08.2019

DATE OF DECISION : 26.08.2019

PER BENCH :

Department seeks withdrawal of their appeal in view of the Litigation Policy circulated vide F.No.390/Misc./116/2017-JC dated 25.06.2018.

2. In view of the above, the appeal stands dismissed as withdrawn.

(Dictated and pronounced in the open court)

Sd/

**(P. Anjani Kumar)
Member (Technical)**

Sd/

**(P. Dinesha)
Member (Judicial)**

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